

stroy the coastal regions ruining these fishermen. Spending Rs. 2 lakhs every year on it is a wastage. If this amount is accumulated, then a big wall can be constructed in these coastal regions.

As this matter comes under the purview of the Central Government, I strongly urge upon the Government to issue necessary orders for constructing a wall in this coastal area on top priority basis in view of the public importance.

(iii) Need to restore Amanwadi halt (Maharashtra) for Meenakshi Express running between Kachiguda and Jaipur on metre gauge line

SHRI ANANTRAO DESHMUKH (Washim): Mr. Deputy Speaker, Amanwadi and its neighbouring 35 villages in Akola district of Maharashtra State forms a tribal area, notified by Union Government. Uptil 30-4-1990 it was a halt for "Meenakshi Express" running between Kachiguda to Jaipur meter gauge railway line. Sudden discontinuation of this regular halt from 1-5-1990 is causing immense hardship to the tribals especially the students of this area, who have to commute daily to Washim for schoolings and other routine work. There is no other communication facility except this railway. Besides, no educational facility is available in a radius of 55 KM for these tribals. Because of the inconvenient schedules for other trains, the halts for "Meenakshi Express" becomes a necessity. I urge upon the Government to restore the halt for Jaipur-Kachiguda meter gauge Meenakshi Express at Amanwadi.

(iv) Need to provide adequate financial assistance for expeditious completion of centre for Training and Promoting sports in Aurangabad

DR. VENKATESH KABDE (Nanded): Mr. Deputy Speaker, In 1987, Aurangabad was chosen as centre by the Sports Authority of India for training sportsmen and pro-

mote interests of coaches, from West Zone of India, 100 acres of land has been given by Marathwada University for this purpose. A retired Air Service Officer was appointed Director of this centre. He is a good player and had represented Indian in Rome Olympics. He wants to develop the centre. However, the funds provided by the Union and Maharashtra Governments are inadequate. In the last 3 1/2 years, only the compound wall has been constructed. Maharashtra Government paid Rs. 15 lakhs 3 1/2 years ago and another instalment of Rs. 15 lakh has been received only recently. The requirement for development of this sports complex is Rs. 3 1/2 crores. Aurangabad is a central place for Gujarat, Maharashtra and Goa. The weather in Aurangabad is very good. Food, fruits, milk etc are available at reasonable rates. There have been good number of players from this area who participated in national and international Football, volleyball and Gymnastics. Therefore, it is requested that adequate finances may be provided for development of ground, hostel and other equipment for coaching national sports teams and conducting classes at this proposed sports complex.

(v) Need to take up work of Singrauli-Lalitpur railway line and Construction of Damoh railway over bridge at the earliest

SHRI LOKENDRA SINGH (Damoh): Mr. Deputy Speaker, in the last 43 years, there has been no progress as far as railways is concerned in the districts of Panna, Chhatterpur and Tikamgarh of Madhya Pradesh. There is no railway line in this area of 90,000 Sq.KM. Sanction of survey had been given for Singrauli to Lalitpur railway line in 1989-90 but no work has started as yet. Similarly, no work has started on Damoh railway overbridge construction which has been sanctioned in the Budget of this years.

We have the famous Khajuraho temples, abundance of Lime stone, sand stone and diamonds in the area. The industrial and tourism development has been hindered in the area because of absence of railway line.